

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1386 OF 2018
IN
APPEAL NO. 278 OF 2018 & IA NOS. 1386, 1385 & 1388 OF 2018
&
IA NOS. 1512 & 1529 of 2018

Dated: 27th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Rosa Power Supply Company Limited	Appellant(s)
Versus		
Uttar Pradesh Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh
Mrs. Poovajya
Mr. Sandeep Rajpurohit
Ms. Nistha Kumar
Mr. Arjun Bhatia

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Sanjay Sen, Sr. Adv.
Ms. Gargi Srivastava
Ms. Haarshita Sinha for R-2

Mr. M.G.Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agrwal
Ms. Anushree Bardhan

ORDER

IA No. 1512 of 2018
(Appln. for impleadment)

Since the Appellant seems to have no serious objections for impleadment. The same is allowed.

Appeal to be amended forthwith to say of impleading/additional respondents shall be filed in the form of written submissions before commencement of appeal to be heard on merits.

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Written submissions to be submitted by all the parties by 03.01.2019.

List the matter on **09.01.2019**. Interim order, if any, to be continued till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt